

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 31/2021-Customs (N.T./CAA/DRI)

New Delhi, dated the 12.08.2021

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	M/s. L&T Metro Rail (Hyderabad) Limited, Hyderabad Metro Administrative Building, Uppal Main Road, Hyderabad, Telangana-500039 and M/s. Hyundai Rotem Company, Unit No. 706, 707 & 708 (7 th Floor), DLF Tower-A, Jasola District Centre (Near Apollo Hospital-Mathura Road), New Delhi-110025	F. No. S.Misc.28/2021-Gr.-5B dated 23.04.2021	Commissioner of Customs (Sea Import), Chennai-II, Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 1 to 9 of the Table)
2.	M/s. L&T Metro Rail (Hyderabad) Limited, Hyderabad Metro Administrative Building, Uppal Main Road, Hyderabad, Telangana-500039	F. No. DRI/CRU/VIII/26/Enq-1/Int-10/2019 dated 07.05.2021 (O.R. No. 106/2021-Adjn.Cus(PC))	Principal Commissioner of Customs, Hyderabad Customs, Basheerbagh, Hyderabad.	
3.	and M/s. Hyundai Rotem Company, N-3, 3 rd Floor, Ring Road, South Extension Part-I,	O. R. No. 104/2021-Adjn Cus ADC dated 03.06.2021	Joint/Additional Commissioner of Customs (Air Cargo Complex), GST Bhavan, Basheerbagh, L. B. Stadium Road, Hyderabad.	

4.	New Delhi-110049.	F. No. ACC/ASST/MISC/349/2021-TSK-O/o Pr. Commr-Cus-APandACC-Bengaluru dated 23.06.2021.	Assistant/ Deputy Commissioner of Customs, Air Cargo Complex, Airport Air & Cargo Complex, Devanahalli, Bangalore.	
5.	M/s. BEML Limited, BEML Soudha, 23/1, 4 th Main, S.R. Nagar, Bengaluru-560027 and	GEN/ADJ/ADC/173/2021 dated 03.04.2021 (SCN Sl. No. 75/2020-21)	Joint/Additional Commissioner of Customs, Air Cargo Complex, Airport Air & Cargo Complex, Devanahalli, Bengaluru.	
6.	M/s. Hyundai Rotem Company, N-3, 3 rd Floor, Ring Road, South Extension Part-I, New Delhi-110049.	C. No. VIII/48/147/2021 ICD SIIB dated 06.04.2021 (SCN No. 26/2021)	Joint/Additional Commissioner of Customs, Inland Container Depot-Whitefield, Bengaluru.	
7.		C. No. VIII/12/ACC-Import/Gr.5B/SCN/02/2021 dated 09.04.2021 (SCN No. 02/2021)	Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	
8.		F. No. S.Misc.23/2021-Group5B (ACC) dated 09.04.2021	Assistant Commissioner of Customs (Chennai-VII), Air Cargo Complex, New Custom House, Meenambakkam, Chennai.	
9.	M/s. BEML Limited, BEML Soudha, 23/1, 4 th Main, S.R. Nagar, Bengaluru-560027 and M/s. Hyundai Rotem Company, Unit No. 706, 707 & 708 (7th Floor), DLF Tower-A, Jasola District Centre (Near Apollo Hospital-Mathura Road), New Delhi-110025	F. No. S.Misc.29/2021-Gr.5B dated 12.04.2021 read with corrigendum dated 23.04.2021.	Joint/Additional Commissioner of Customs (Sea Import), Chennai-II, Custom House, Chennai.	
10.	M/s. Sony India Pvt. Ltd., A-18, Mohan Co-Operative Industrial Estate, Mathura Road, New Delhi-110044	F. No. DRI/MZU/NS-I/Enq-65/2020 dated 05.03.2021 read with corrigendum dated 23.06.2021	Additional Commissioner of Customs, Group 5A, Chennai-II, Custom House, Chennai. Additional Commissioner of Customs, Group 5A, Nhava Sheva-V, Jawaharlal Nehru Custom House, Raigad. Additional Commissioner of Customs, NOIDA Concor Complex Container Depot, Greater Noida, Gautam Budh Nagar	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.

			Deputy Commissioner of Customs (Group 5A), Custom House, Kolkata.	
11.	M/s. Maruti Suzuki India Limited, Plot No. 1, Nelson Mandela Road, Vasant Kunj, New Delhi-110070.	C. No. VIII/6/ICD/PPG/SIIB/MARUTI SUZUKI/14/2021 dated 26.03.2021.	Commissioner of Customs, Inland Container Depot-Patparganj & other ICDs, Ghazipur, Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi (For Sl. No. 11 to 14 of the Table)
12.		C. No. VIII/12/ACC-Import/Gr-VA/Audit/SCN/MSIL/40/2021 dated 18.06.2021. (SCN No. 21/R.K./DC/2021/ACC-Import)	Deputy Commissioner of Customs (Group VA), Air Cargo Complex (Import), New Custom House, New Delhi.	
13.	M/s. Valeo India Private Limited, CEE DEE YES IT Parks, Block 1, No. 63, Rajiv Gandhi Salai (OMR), Navalur, Chennai-600130.	F. No. S/3-Misc.-20/2021-22/Gr. 5A/ACC(I) dated 19.05.2021. (SCN No. 30/2020-21)	Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.	
14.		F. No. <u>S/26-Misc-127/2021-22/Gr.VA JNCH</u> DRI/LZU/CI-26/Int-06/2019 dated 18.06.2021 (SCN No. 201/2021-22/Gr.VA/CAC/JNCH)	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	

[F. No. DRI/HQ-CI/50D/CAA-14/2021]

(BHARTI SHARMA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal Additional Director General/ Additional Director General, DRI-Chennai, Lucknow and Mumbai with the request to inform the noticees and co-noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.